

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)  
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TALIN CONSULTANCY SERVICES PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                                                                                                     |
|---|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | TALIN CONSULTANCY SERVICES PRIVATE LIMITED                                                                                                                                                                                                                                                                                          |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 03/10/2007                                                                                                                                                                                                                                                                                                                          |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | ROC-Bangalore, Ministry of Corporate Affairs                                                                                                                                                                                                                                                                                        |
| 4 | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U51909KA2007PTC063719                                                                                                                                                                                                                                                                                                               |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 189 & 190, 1st Stage, 3rd Block, 15th Cross, HBR Layout, Kacharakanahalli, Kalyanagar, Post, Bangalore, Karnataka, India, 560043                                                                                                                                                                                                    |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 01/03/2025                                                                                                                                                                                                                                                                                                                          |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Mr. Thirupal Gorige<br>Address: No. 87, 2nd floor, 21 <sup>st</sup> cross, 7th main, N.S. Palya, BTM 2 <sup>nd</sup> stage, Bangalore-560076, Karnataka, India<br>Cell +91 94483 84064,<br>LL +91 80 7963 4233<br>Email: gthirupal@gmail.com<br>IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025. |
| 8 | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 31/03/2025                                                                                                                                                                                                                                                                                                                          |

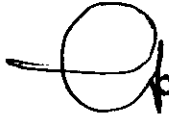
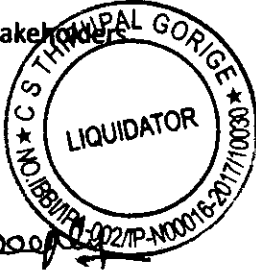
Notice is hereby given that M/s. TALIN CONSULTANCY SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 01/03/2025.

The stakeholders of TALIN CONSULTANCY SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 31/03/2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/03/2025  
Place: Bangalore

  
  
Thirupal Gorige  
Liquidator